

Representations have been received that vacancies in the technical categories should be reserved to be filled by trained technical apprentices and the request is under consideration.

**Compensation for Land for Apta --
Roha Railway Line**

*161. SHRI A. T. PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether compensation for the land of which possession has been taken for the construction of Railway Line between Apta and Roha in Kolaba District of Maharashtra State has not been paid to the land-owners; and

(b) if so, what action Government propose to take to pay the compensation without delay?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b). Land for Apta-Roha railway project in Kolaba District of Maharashtra State has been acquired by the Government of Maharashtra at its cost. Compensation to the land owners for the land acquired is being arranged by the Government of Maharashtra after completing due formalities. The Collector, Kolaba District has been requested to arrange payment of compensation without delay. The matter is also being pursued with the Government of Maharashtra.

Shifting of P.F. Office at Nehru Place

*162. SHRI K. LAKKAPPA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Provident Fund Office has been shifted to a far off place (Nehru Place):

(b) if so, whether this place is inconvenient to both the employees and the subscribers;

(c) the consideration which weighed with the Provident Fund Office for shifting this office from a central place to a far off place; and

(d) whether it is proposed to shift the Office to a central place so that subscribers are not inconvenienced?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) The office of the Regional Provident Fund Commissioner, Delhi has been shifted from Sadhu Vaswani Marg to Nehru Place.

(b) The office is near the residential colony as well as the Okhla Industrial Estate and is well connected by buses to and from various parts of the city.

(c) The office of the R.P.F.C. was previously located in a residential area to which the D.D.A. raised serious objection. The office had, therefore, to be shifted to a commercial area.

(d) There is no such proposal.

**Foreign Traffic Accounts Office,
Western Railway, Delhi**

1167. SHRI K. C. HALDER: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of tests held for the promotion of Class IV staff to Class III during the last 3 years in the Foreign Traffic Accounts Office, Western Railway, Delhi; and

(b) the total number of vacancies occurred during the above period separately for each year and the number of Class IV staff promoted against these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) One test was held in June/July 1977.